

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: April 11, 2014

No. 591 /JR(S)/2014

In supersession of Court's Notification No. 373/JR(S)/2014 dated 10.04.2014 Smt. **Shazia Nazar Zaidi**, Chief Judicial Magistrate, Moradabad to be Additional Chief Judicial Magistrate, Moradabad vice Sri Ajay Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moradabad.

No. 592 /JR(S)/2014

In supersession of Court's Notification No. 377/JR(S)/2014 dated 10.04.2014 Smt. **Priti Singh-I**, Additional Chief Judicial Magistrate, Meerut to Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

BY ORDER OF THE COURT.

Sd/-
(PRATYUSH KUMAR)
REGISTRAR GENERAL

No. 140 /JR(S)/2014 Dated: Allahabad : April 11, 2014

In continuation of Court's endorsement no. 137/JR(S)/2014 dated 10.04.2014 copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judges, Meerut & Moradabad.(Information available on E-mail).
7. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
8. The Registrar (Budget), High Court, Allahabad.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Litigation), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Joint Registrar (Inspection), High Court, Allahabad.

13. The Deputy Registrar (Misc.), High Court, Allahabad.
14. The Deputy Registrar (Budget), High Court, Allahabad.
15. The Assistant Registrar (Admin.A-3), Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
18. P.S. to Hon'ble Administrative Judges, Meerut & Moradabad with the request to place this notification before the Hon'ble Judges for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (SERVICES)